

MOST URGENT

No. 4095-4172/Aclmn/12 Dated : 18.01.2012

To

The Administrative Officers/Superintendents/Incharges,
All the concerned Branches at Tis Hazari Court Complex,
Delhi.

You are hereby directed to prepare a list of such files/matters
in which sanction or re-validation is still pending with
Government of NCT of Delhi and place the same before the
undersigned immediately.

done by 18/1/2012
(SUNITA GUPTA)
DISTRICT & SESSIONS JUDGE
DELHI